

## Annexure —6

Name of the corporate debtor: Axiom Estates Advisory Services pvt. Ltd. ; Date of commencement of liquidation: 28/01/2021.; List of stakeholders as on: 28/03/2021

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations,

Operational creditors (other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim		Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	Whether related party?	% share in total amount of claims admitted	Amo	Amou	Amount	Amount of	Remarks, if any
		Date of receipt	Amount claimed												
1	The press trust of India	26/02/2021	27806008	14882168	Operation Creditor -Supplier	0		No	No	0	0	0	12923840		CIRP period 01.10.2019 to 28.03.2021 not considered as not approved by COC in CIRP exp
2	Vinay verma	09/03/2021	22383431	0	Operation Creditor -Supplier	0		No	No	0	0	0	22383431		Claim received after 30 adys of commencement of Liquidation
3															
			50189439	14882168		0		0	0	0	0	0	35307271		0